



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,2nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
23	Cont.Cas(C)/297/2021 B/O	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
<u>ADMISSION</u>				
24	WA/188/2021 CAVT. NO.05452/021, B/O	THE UNION OF INDIA AND 2 ORS. Versus GO-3006M RAM ASRA KHURAL AND 2 ORS.	MR. S C KEYAL	SC, NHAI MR. D BORAH FOR CAVEATOR
<u>ORDERS</u>				
25	WA/161/2021 (AS 1ST ITEM), FIXED	SMRITI DAS AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR J KALITA MR D KALITA MR B HAZARIKA	GA, ASSAM SC, FOREST
<u>HEARING</u>				
26	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/3944/2021 B/O	SATTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
24	WP(C)/8110/2019 FIXED	PARESH BISWAS ALIAS PARESH DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B K BHATTACHARJEE MISS A CHETIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[DIVISION BENCH-II WILL SIT AFTER RISING OF THIS BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Arb.P./47/2020 AT 10:30 AM	M/S BRAHMAPUTRA INFRASTRUCTURE LTD. Versus M/S ASSAM VEGETABLE AND OIL PRODUCTS LTD. AND ANR.	MR. D BARUAH MR S KHOUND MR. A I Ali MR. R B PHOOKAN	MR. S P ROY MR A K RAI
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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER
RISING FROM DIVISION BENCH- I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/7443/2013	ROFIQUL ISLAM and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.K DEVI	SC, EDU
2	WP(C)/8079/2017	BIMAL CHANDRA ROY Versus THE STATE OF ASSAM and 6 ORS	MR.H A SARKAR	MS. A HUSSAIN MS. N SHYAMAL SC, ELEMENTARY EDUCATION
3	Cont.Cas(C)/20/2018	DEEPALI BHATTACHARJEE Versus NIBARAN CHANDRA DAS	MR G R DEV MR K K DAS	MR. S HAQUE MR. P M TALUKDAR
4	WP(C)/2114/2019	DIPAK TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD	
5	WP(C)/4269/2019	PARTHA PRATIM SAIKIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH	
6	WP(C)/8223/2019	MITHUN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, P H E
ADMISSION				
7	WP(C)/3341/2019 BY SLIP	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. Versus SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
	WITH I.A.(Civil)/189/2021 in WP(C)/3341/2019	SASWATI DAS Versus SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC

8	WITH WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. Versus GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
9	WITH WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SR. GA, ASSAM
	WITH I.A.(Civil)/148/2021 in WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus KONGKON JYOTI SAIKIA AND 265	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	Crl.Pet./441/2021 B/O	AYURSUNDRA HOSPITALS GUWAHATI PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR	PP, ASSAM
ORDERS				
49	I.A.(Crl.)/336/2021 CRL.PET. 386-2021(D/O), B/O in Crl.Pet./386/2021	KRISHNA PRASAD DAS Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
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7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/3878/2021 (P/H), BY SLIP	BMG INFORMATICS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS
	WITH			
30	WP(C)/3675/2021	THE PRINCIPAL COMMISSIOER, CENTRAL GOODS AND SERVICES TAS AND CENTRAL EXCISE AND 2 ORS. Versus M/S BMG INFORMATICS PVT. LTD.	SC, GST MR. S C KEYAL	
	WITH			
31	WP(C)/3880/2021	BMG INFORMATICS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS
	WITH			
32	WP(C)/4120/2021 CAVT. NO. 05332/021,	THE PRINCIPAL COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE AND 2 ORS. Versus M/S BMG INFORMATICS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR P BARUAH (FOR CAVEATOR) MR. S P SHARMA (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 31-08-2021 TO 04-09-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/4040/2021 FIXED	DR. KANDARPA DAS Versus THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/3571/2021 FIXED	JIBAKANTA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DAS MS. B D SARMAH MR S GOGOI MS. A GOGOI	GA, ASSAM MR. M NATH (SC,P&RD) SC, REVENUE
38	WP(C)/4284/2021 FIXED	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM SC, AFDC
39	WP(C)/4325/2021 B/O	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM SC, AFDC
ORDERS				
40	WP(C)/3179/2021 FIXED	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	MR S DUTTA (R-5) SC, ATEPFO MR. S DUTTA (R-5) SC, PNB
WITH				
41	WP(C)/2142/2019 CAVT. NO. 0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
WITH				
42	WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN

43 **WITH**
WP(C)/7849/2019

ASOMI INDUSTRIES PVT. LTD. AND ANR.
Versus
ASSAM TEA EMPLOYEES PROVIDENT
FUND ORGANIZATION AND 5 ORS

MR. S P ROY
MR A K RAI
MS K GOGOI
MS. N RAI

MR S DUTTA
MR. T DEURI
MR. T DEURI
MRS. R S DEURI
J RABHA
SC, UBI

44 **WITH**
WP(C)/8032/2019

ASOMI INDUSTRIES PVT. LTD. AND ANR.
Versus
ASSAM TEA EMPLOYEES PROVIDENT
FUND ORGANISATION AND 5 ORS.

MR. S P ROY
MR A K RAI
MS K GOGOI
MS. N RAI
MR K F VIZO

MR. T DEURI (SPL.
COUNSEL)
SC, UBI

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LEAVE NOTE OF ADVOCATES FOR 02/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
46	Bail Appln./2095/2021 FIXED	RAJIB BISWAS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
BAIL HEARING				
47	AB/1085/2021 FIXED	SOURAV KUMAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MS. P BHATTACHARYA MR. A BORUA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021
6)	MR. P D NAIR	03-09-2021	To	06-09-2021
7)	MR A DAS	02-09-2021	To	10-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,2nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./1697/2021 FIXED	KHUSBU RAHMAN AND ANR Versus THE UNION OF INDIA B	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	MR. S C KEYAL SC, NCB
54	Bail Appln./2080/2021 FIXED	VIKAS JAIN @ VIKASH JAIN Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
WITH				
55	Bail Appln./2006/2021	AMIT PEGU @ AMIT K PEGU Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
WITH				
56	Bail Appln./2008/2021	BANAMALLIKA CHOUDHURY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A GOHAIN MR S DAS	PP, ASSAM
WITH				
57	Bail Appln./2029/2021	SIDDARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
WITH				
58	Bail Appln./2030/2021	AMIT BARUAH AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
WITH				
59	Bail Appln./2031/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

60	WITH Bail Appln./2035/2021	RAKESH BORGHAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
61	WITH Bail Appln./2036/2021	DEBAJANI HAZARIKA @ DEBOJANI HAZARIKA Versus THE STATE OF ASSAM	MR S DEKA MR B K BARMAN	PP, ASSAM
62	Bail Appln./2089/2021 CONNECTED WITH ITEM NO. 48 IN THE DAILY CAUSE LIST, FIXED	NITU DAS Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
63	Bail Appln./2119/2021 B/O	BEM BEM @ NEMBEINLING MATE AND 2 ORS. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./1829/2021 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
BAIL HEARING				
65	AB/2395/2021 FIXED	PLABAN BORTHAKUR Versus THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR D MAHANTA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS.]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
37	Bail Appln./1894/2021 FIXED	MD. MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
ORDERS				
38	WP(C)/288/2021 FIXED	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS.]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 31-08-2021
TO 04-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

42	WP(C)/2892/2021 (AT 10:30 AM)	TRIGYN TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM MR. A DHAR (R-6) MR K BORTHAKUR (R-6) MR D SAIKIA, AG, ASSAM (R, 1-3) MR. P BINDRA (R-6) MR. M ROHTAGI (R-6) MR. S BORA, SC, SSA (R, 1-3)
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ORDER NO STEPS

43	I.A.(Civil)/1263/2021 B/O in WP(C)/2955/2021 WITH WP(C)/2955/2021	RATAN SHARMA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS. RATAN SHARMA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL SC, APDCL
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ORDERS

44	I.A.(Civil)/1267/2021 B/O in WP(C)/2958/2021 WITH WP(C)/2958/2021	SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS. SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. R DUBEY MR. M MORE MS. A B KAYASTHA	SC, APDCL SC, APDCL
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